

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 22.05.2018

ORDER NO. 108 of 2018
(A)

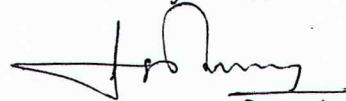
Hon'ble President is pleased to order the following sitting on **24.05.2018 and 25.5.2018 for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Sh. C.L. Mahar, Member (Technical)	On 24.05.2018 and 25.05.2018	Service Tax Division Bench matters
Hon'ble Sh. V. Padmanabhan, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	On 24.05.2018 and 25.05.2018	Excise Division Bench Matters
Hon'ble Sh. Bijay Kumar, Member (Technical) and Hon'ble Shri Ajay Sharma, Member (Judicial)	On 24.05.2018 and 25.05.2018	Customs Division Bench matters
Hon'ble Sh. Bijay Kumar, Member (Technical)	On 24.05.2018 and 25.05.2018 after Customs Division Bench matters are over	Single Member Bench matters, as notified
Hon'ble Shri Ajay Sharma, Member (Judicial)	On 24.05.2018 and 25.05.2018 after Customs Division Bench matters are over	Single Member Bench matters, as notified

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order



(A. Mohan Kumar) ^{22/5/18}

Registrar

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Dy. Registrar

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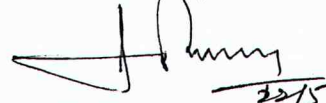
Hon'ble President is pleased to order the following sitting from **04.06.2018 to till further orders for CESTAT Kolkata** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri P.K. Choudhary, Member (J) and Hon'ble Sh. C.L. Mahar, Member (T)	From 04.06.2018 to 15.06.2018 and from 02.07.2018 to 13.07.2018	Division Bench matters
Hon'ble Shri P.K. Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T)	From 18.06.2018 to 29.6.2018 and from 14.07.2018 to 27.07.2018	Division Bench matters
Hon'ble Shri P.K. Choudhary, Member (J)	From 30.07.2018 onwards	Single Member Bench matters as notified

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order


(A. Mohan Kumar)
Registrar

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